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* IN THE HIGH COURT OF DELHI AT NEW DELHI

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C.O. (COMM.IPD-TM) 179/2023

THE HERSHEY COMPANY

..... Petitioner

Through:

Mr. Urfee Roomi, Ms. Janaki Arun, Ms. Apoorva Bharti, Mr. Anubhav Chhabra & Mr. Alvin Antony, Advs.

(M: 9166188548)

versus

DILIP KUMAR BACHA, TRADING AS SHREE GANESH NAMKEEN & ANR Respondents

Through:

Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Vaibhav Vutts, Adv. assisting the

Court.

Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Surya Rajappan, Ms. Tejasvini Puri, Mr. Rohan Joshua Jacob & Ms. Vasanthi Hariharan, Advocates. (M: 9533864588)

30 WITH

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C.O. (COMM.IPD-TM) 778/2022 and I.A. 20333/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through: Mr. Saurav Agarwal; Mr. Adarsh

Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms.

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Kavya Pahwa and Ms. Divya Hirawat, Advs. (M: 8860193982)

versus

VEDA SEED SCIENCES PVT. LTD. & ANR. Respondents

Through:

Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mehlawat and Sagar Alexander Mathai Paikaday, Advs. (M: 9810788606)

Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Surya Rajappan, Ms. Tejasvini Puri, Mr. Rohan Joshua Jacob & Ms. Vasanthi Hariharan, Advocates.

31 WITH

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C.O. (COMM.IPD-TM) 782/2022 and I.A. 20524/2022 KOHINOOR SEED FIRLDS INDIA PVT LTD Petitioner

Through:

Mr. Saurav Agarwal; Mr. Adarsh Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms. Kavya Pahwa and Ms. Divya Hirawat, Advs.

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

> Mr. Nikhil Sharma and Mr. Shakti Through: Priyan Nair, Advs. assisting the

> > Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and

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Alexander Mathai Paikaday, Advs. Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Surya Rajappan, Ms. Tejasvini Puri, Mr. Rohan Joshua Jacob & Ms. Vasanthi Hariharan, Advocates.

32 WITH

+ C.O. (COMM.IPD-TM) 783/2022

KOHINOOR SEED FIELDS INDIA PVT LTD Petitioner

Through:

Mr. Saurav Agarwal; Mr. Adarsh Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms. Kavya Pahwa and Ms. Divya Hirawat, Advs.

versus

VEDA SEED SCIENCES PVT LTD & ANR. Respondents

Through:

Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Surya Rajappan, Ms. Tejasvini Puri, Mr. Rohan Joshua Jacob & Ms. Vasanthi

Hariharan, Advocates.

33 AND

+ CS(COMM) 828/2022 and CRL.M.A. 8235/2023, I.A. 20135/2022,

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20140/2022, 21994/2022, 2200/2023, 2212/2023, 12359/2023

M/S KOHINOOR SEED FIELDS INDIA PVT LTD Plaintiff

Through: Mr. Saurav Agarwal; Mr. Adarsh

Ramanujan, Mr. Skanda Shekhar, Ms. Sulekha Agarwal, Ms. Soumya Singh, Mr. Prince Pathak, Ms. Kavya Pahwa and Ms. Divya

Hirawat, Advs.

versus

M/S VEDA SEED SCIENCES PVT LTD Defendant

Through: Mr. Nikhil Sharma and Mr. Shakti Priyan Nair, Advs. assisting the

Court.

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs. Mr. Rajshekhar Rao, Sr. Adv. with Mr. Kapil Wadhwa, Mr. R. V. Yogesh, Ms. Sindoora VNL, Ms.

Yogesh, Ms. Sindoora VNL, Ms. Vishakha Gupta, Ms Twinkle Rathi, Mr. K. V. Pawan Kumar, Ms. Surya Rajappan, Ms. Tejasvini Puri, Mr.

Rohan Joshua Jacob & Ms. Vasanthi

Hariharan, Advocates.

8 AND

C.O. (COMM.IPD-TM) 151/2022

LIBERTY FOOTWEAR COMPANY Petitioner

Through: Mr. Kapil Wadhwa, Ms. Surya

Rajappan, Ms. Tejasvini Puri & Ms. Vasanthi Hariharan, Advs. (M:

9891929028)

versus

LIBERTY INDUSTRIAL GROUP PTE LTD. &

ANR. Respondents

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Through: Mr. Gautam Wadhwa, Adv. for R-1.

(M: 9871444784)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday, Advs.

CORAM:
JUSTICE PRATHIBA M. SINGH
ORDER
31.07.2023

- 1. This hearing has been done through hybrid mode.
- 2. Further submissions made by Mr. Saurav Aggarwal and ld. Sr. Counsel Mr. Rajshekhar Rao today.
- 3. List for further hearing on 9th August, 2023.
- 4. These are part-heard matters on the issue of jurisdiction.

PRATHIBA M. SINGH, J.

JULY 31, 2023 *dj/dn*